CP NO. 74/2003 RT NO.02/2016

Mr. Ajay Kapoor

... Petitioner

Versus.

M/s Hitkari Industries Ltd. & Ors.

...Respondents

Present:

Mr. Vishal Gupta, Advocate for petitioner.

None for respondents.

Mr. Vishal Gupta, Advocate has filed Power of Attorney for petitioner. Seeks time to file the settlement which has been reached between the parties. The matter be posted for 02.11.2016 and needful be done along with the proper application.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical)

October 18, 2016

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